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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 19th of November, 2000

Original Application No. 1237 of 2000

CORAM :-

Hon'ble Mr. Rafiuddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

Mahesh Kumar Son of Ram Samujh,

R/o Vill-Senduri, PO-Udairaj,Ganj,

Distt-Siddharth Nagar.

(Sri KA Quyyam, Advocate)

. Applicant

Versus

1. Union of India through
Post Master General at Gorakhpur.
2. Senior Superintendent of Post Offices,
at Gorakhpur.
3. Sub Divisional Inspector (Post Offices),
Tetri Bazar, Siddharth Nagar.

. Respondents

O R D E R (O_r_a_l)

By Hon'ble Mr. Rafiuddin, J.M.

This application has been filed by the applicant for a direction to the respondents to engage the applicant as substitute on the post of EDP, Udairaj Ganj till continuation of CP Chowkidar Kishore's suspension.

2. Learned counsel for the applicant insists that the OA may be disposed of with direction to the respondents to decide the representation of the applicant dated 23-8-2000 (Annexure-A-9 to the OA).

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Accordingly, the OA is disposed of at the admission stage with direction to the respondent no.3, Sub Divisional Inspector (Post Offices), Tetri Bazar, Siddharth Nagar to consider and pass a speaking order on the aforesaid representation of the applicant within four months from the date of communication of this order. There shall be no order as to costs.

S. Dube *R. N. Mehta*
Member (A) Member (J)

Dube/